

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

224. IA/460/2022 IA/465/2022 IA/466/2022
IA/2363/2022 C.P. (IB)/2556(MB)2019

IN THE MATTER OF

RAKSHA BULLION

... Petitioner

Vs

ROYAL REFINERY PVT LTD

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 22.03.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Adjourned to **19.04.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/